NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 471/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES:

Urja Equipments Pvt. Ltd

V/s

Roc, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No. NAME DESIGNATION

G G Chandla Charried
Accourant

Claudeer

<u>ORDER</u> <u>CP 471/252/NCLT/MB/MAH/2017</u>

At request of the Professional appearing on behalf of the Petitioner, list this matter for hearing on 8.11.2017.

SD/-V. NALLASENAPATHY Member (Technical) SD/-

B.S.V. PRAKASH KUMAR Member (Judicial)